

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NOS.: 906/92, 907/92 AND 928/92.

Dated this Tuesday, the 30th day of September, 1997.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).
HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

Shri Ravindra Raghunath Hirwale,
Painter (Letters) under
Traction Foreman,
Sub-Station (Construction),
Central Railway, Kalyan.

Residing at Anandawadi,
Katemanaawadi, Kalyan (East),
Pin Code : 421 306

.. Applicant in
O.A. No. 906/92.

Shri Purshottam Shriram Ingale,
Mason under Traction Foreman,
Sub-Station (Construction),
Central Railway, Kalyan.

Residing at (Post) Asangaon,
(Taluk)Shahapur,
Dist. Thane.

.. Applicant in
O.A. No. 907/92.

Shri R. Krishnan Kutty Nair,
Welder under TFSS (C) Kurla.

Residing at -
C/o. Shri K.R. Pillai,
Ratnavilla, Ganeshwadi,
Kalyan (East) - 421 306.

.. Applicant in
O.A. No. 928/92.

(By Advocate Shri L.M. Nerlekar).

VERSUS

1. Union Of India through
The Divisional Railway Manager,
Central Railway,
Bombay V.T.
2. The Dy. Chief Elect.
Engineer (C),
Central Railway,
Bombay V.T.

(By Advocate Shri S.C. Dhavan)

.. Respondents in all
the three O.As.

: ORAL ORDER :

PER.: SHRI B. S. HEGDE, MEMBER (J)

The Learned Counsel for the applicant, Shri L.M. Nerlekar, submits that pursuant to the directions of the Tribunal, the applicants have been promoted in the vide order dated 30.04.1997 scale of Rs. 950-1500, though the promotion order states that the promotion given is purely on adhoc basis and does not confer upon them any prospective right over seniors, if any. The Learned Counsel for the applicant therefore submits that in case the applicants are aggrieved by the seniority to be granted, they may be allowed to approach this Tribunal.

2. In the light of the above, liberty to the applicants to agitate the matter if they so desire. Since the prayer made in the O.A. has already been complied with, nothing survives in the O.A. The O.A. is accordingly disposed of with no order as to costs.